GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA UNSTARRED QUESTION NO. 2214 TO BE ANSWERED ON 06/08/2021

STRENGTHENING OF VIGILANCE AND MONITORING COMMITTEES

2214 DR. KIRODI LAL MEENA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Vigilance and Monitoring Committees (VMCs), constituted at the district level to monitor the implementation of centrally sponsored schemes, have been under review in recent years;
- (b) if so, the results thereof;
- (c) whether Government has received representations from various sections to strengthen the Vigilance and Monitoring Committees and to provide them with statutory powers; and
- (d) if so, the details thereof and the steps taken by Government to strengthen and empower the Vigilance and Monitoring Committees?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

- (a) & (b) The Vigilance and Monitoring Committees (VMCs) at District Level have been converted into District Development Coordination and Monitoring Committees (DISHA) since June 2016 so as to ensure efficient and time bound implementation of the Central schemes through monitoring and review in quarterly meetings held at the district level. States have reported 463 DISHA meetings in the year 2019-20 and 701 meetings in the year 2020-21.
- (c) & (d) No Sir. Government has not received any representation for strengthening the Vigilance and Monitoring Committees with statutory powers.
